	PENDENCY REPORT AS ON 03-04-2024		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	1990	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	9	
4	ARBA-Appeals under Arbitration Conciliation Act	171	
5	ARBP(ICA)-Application Us 34 of the Act involving	4	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration and Conciliation Act	81	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3143	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3282	
11	CMPAT-Company Act.	80	
12	CMP-Civil Miscellaneous Petition	2511	
13	COA-Appeals against judgement in Comp.Pet.	19	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	10181	
18	CONTC(CPB)-Contempt Petition in Berhampur Bench	1	
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	29	
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	31	
21	CONTR-Proceeding relating to Criminal Contempt	230	
22	COPET-Orginal Petition (Companies Act.)	115	
23	CRA-Criminal Appeals	990	
24	CRLA-Appeal against Judgement/Sentence.	11602	
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1347	
26	CRLMA-Other Miscellaneous Application.	861	
27	CRLMC-Appl.under Sec.482 Cr.P.C.	4087	
		729	
28	CRLMP-Criminal Miscellaneous Petition		
29	CRLREV-Criminal Revision.	9520	
30	CRLTR-Original Trial.	1	
31	CRMC-Criminal Miscellaneous Case	27	
32	CRP-Revision Petition.	187	
33	CRREV-Criminal Revision	224	
34	CS(OS)-Civil suits.	1	
35	CUSREF-Reference under Customs Act.	1	
36	CVA-Civil Appeals	2	
37	CVREV-Civil Revision.	16	
38	CVRVW-Civil Review.	20	
39	DSREF-Confirmation under Sec.336 Cr.P.C.	7	
40	EC-Execution Case.	1	
41	ELA-Appeals from Judgement in Election Pet.	14	
42	ELPET-Election Petitions.	22	
43		2	
	EXFA-Execution First Appeal.	4	
44	EXOS-Execution Application.		
45	EXP-Execution Petition.	41	
46	FA-First Appeal	136	
47	FAO-First Appeal from Orders.	3075	
48	FA(OS)-FA from Judgement in original suits.	1	
49	GA-Government Appeals	108	
50	GCRLA-Government Appeals	402	
51	GUAP-Pet. under Guardianship and Wards Act.	24	
52	IP(M)-Main Petition (Insolvency Act)	1	
53	ITA-Appeals Income-tax	260	
54	JCRA-Jail Criminal Appeals	13	
55	JCRLA-Jail Criminal Appeal	986	
56			
	JCRLRV-Jail Criminal Revision.	10	
57	JCRMC-Jail Criminal Misc.Case.	1 705	
58	LAA-Appeals (Land Acquisition Act)	795	

61 MACA-Motor Accident Appeals. 5558 62 MAC-Motor Accident Claims. 1 63 MAC-Motor Accident Claims. 1 63 MAC-Motor Accident Claims. 1 64 MATA-Matrimonial Cases (Appeals) 46 65 MAC-Miscallaneous Appeals 46 66 MIC-Misc. Judicial Case. 5 67 MSA-SA from judgements in Misc. Cases. 5 68 OCRMC-Original Crl. Miscellaneous Case 96 69 OJC-Original Jurisdiction case (Writ) 410 70 OREF-References. 1 71 OS-Original Suit. 1 72 OTAPL-Other Tax Applications. 63 73 OTC-Other Tax Applications. 63 74 OVTA-Tax Appeal Under OVAT Act 1 75 RFA-FA from Judgement and Decree in Suit 454 76 RPFAM-Revision US 19 of Family Court Act. 844 77 RSA-Second Appeal from Judgement and Decree. 6794 78 RVWPET-Review Petition. 2280 79 RVWPET(RP)-Review Petition in Cuttack Bench 40 80 RVWPET(RP)-Review Petition. 2280 79 RVWPET(RP)-Review Petition in Bhubaneswar Bench 27 81 SAO-Second Appeal from Appellate Order. 196 82 SA-Second Appeal from Appellate Order. 198 83 SCLP-Petr For leave to appeal to Supreme Court 1 84 SJC-Special Jurisdiction Case (Tax Matters) 108 85 SM-Suo Motu. 43 86 SPA-Sp.Appeal before DB 1 87 STAPL-Appl.for direction to make a reference. 2 88 STREV-Sales Tax Revision. 463 89 TA-Tax Appeal 11 80 TRP-CRIA Revesion 11 81 TRPCRL-Transfer Petition in Brubaneswar Bench 27 81 TRPCRL-Transfer Petition to make a reference. 2 89 STREV-Sales Tax Revision. 463 80 TRP-Tax Revesion 108 81 TRPCRL-Transfer Petition to make a reference. 2 80 STREV-Sales Tax Revision. 463 81 TA-Tax Appeal 11 82 SA-Sp.Appeal Second Appeal 11 83 SCO-Petr Original Application in Brubaneswar Bench 495 84 WPC(OAP)-Original Application in Brubaneswar Bench 495 85 WPC(OAP)-Original Application in Brubaneswar Bench 495 86 WPC(OAP)-Original Application in Brubaneswar Bench 495 87 WPC(OAP)-Original Application in Brubaneswar Bench 495 88 WPC(OAP)-Original Application in Brubaneswar Bench 495 89 WPC(OAP)-Original Application in Brubaneswar Bench 495 80 WPC(OAP)-Original Application in Bubaneswar Bench 495 81 WPC(OAP)-Original Application in Sambalpur Bench 495 81 WPC(OAP)-O	60	LPA-Letters Patent Appeals.	26
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103 WP(C)-Writ Petition under Art.226 and 227. 57206	101	WPC(TAC)-Transfer Application in Cuttack Bench	6
	102	WPC(T)-Temporary Number in Bhubaneswar	4
Grand Total	103	WP(C)-Writ Petition under Art.226 and 227.	57206
		Grand Total	141065